

**IN THE CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL,
EAST REGIONAL BENCH : KOLKATA**

Service Tax Appeal No.76941 of 2019

(Arising out of Order-in-Appeal No.17/BOL-ST/2019-2020 dated 22.04.2019 passed by Commr. of CGST & Excise (Appeals), Bolpur)

M/s ACE Protection Group

Sanjib Sarani, Durgapur-713216

Appellant

VERSUS

CGST & Excise, Bolpur

Nanoor Chandidas Road, SIAN, Dist.-Birbhum, Bolpur

Respondent

Appearance:

None for the Appellant

Shri S.S.Chattopadhyay, Authorized Representative for the Respondent

CORAM:

HON'BLE SHRI P. K. CHOUDHARY, JUDICIAL MEMBER

HON'BLE SHRI P. ANJANI KUMAR, TECHNICAL MEMBER

FINAL ORDER NO...75446/2020

DATE OF E-HEARING : 07.10.2020

DATE OF DECISION : 07.10.2020

Per P.K.Choudhary :

When the matter was called, none appeared on behalf of the appellants. However, they have filed an application for withdrawal of their appeal. The prayer of the appellant is allowed. Accordingly, the appeal is dismissed as withdrawn.

(Dictated and pronounced in the open court)

Sd/

(P. K. Choudhary)
Member (Judicial)

Sd/

(P. Anjani Kumar)
Member (Technical)